Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

OPERATIONAL CREDITORS (GOVERNMENT DUES)

Sr. No	Particular	Amount Claimed	Amount Admitted	Related Party	Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Nature of Security Interest
1	Commissioner of							
	Customs	4,54,50,417	4,54,50,417	No	-	-	-	NA
2	Employees Provident							
	Fund Organisation	9,79,262	9,79,262	No	-	-	-	NA
3	Income Tax Authority	10,94,992	10,94,992	No	-		-	NA
4	Department of State Tax,							
	Maharashtra	22,750	22,750	No	-	-	-	NA
TOTAL		4,75,47,421	4,75,47,421					



Akhil Ahuja Liquidator

In the matter of Honest Derivatives Private Limited

IBBI Reg. No. IBBI/IPA-001/IP-P-02072/2020-2021/13213

AFA Valid Up to: 31-12-2026

Email: liq.honestderivative@gmail.com, caakhilahuja@gmail.com
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